

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS  
LOK SABHA**

**UNSTARRED QUESTION NO.2680**

**TO BE ANSWERED ON THE 2<sup>nd</sup> AUGUST, 2016/SHRAVANA 11, 1938, (SAKA)  
FREEDOM FIGHTERS**

**†2680. SHRI SANTOSH KUMAR:  
SHRI BHAIRON PRASAD MISHRA:**

**Will the Minister of HOME AFFAIRS be pleased to state?**

**(a) the total number of freedom fighters, their widows and the eligible dependents of freedom fighters who are receiving pension under the 'Swatantrata Sainik Samman Pension Scheme, 1980' separately, State-wise;**

**(b) the details of benefits and amount of pension provided to the freedom fighters and their dependents in the country, Statewise; and**

**(c) Whether the Government has any proposal to enhance the facilities and pension of such persons, if so, the details thereof and the time by which such proposal is likely to be implemented?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a): The total number of freedom fighters, their spouses(widows/widowers) and eligible dependents under the Swatantrata Sainik Samman Pension Scheme, 1980, State-wise is given in Annexure-I.**

**(b): The details of benefits/facilities and amount of pension provided to the freedom fighters and eligible dependents are as per the Annexure-II and III respectively.**

**(c): At present the Government has no proposal to enhance the facilities and pension of freedom fighters and their eligible dependents.**

State-wise number of Central Freedom Fighter Pensioners / dependents under the Swatantrata Sainik Samman Pension Scheme, 1980

S.NO.	STATE/UT	Freedom Fighters themselves	Their dependent spouse pensioners	Their dependent daughter pensioners	Total
1	ANDAMAN & NICOBAR	9	11	0	20
2	ANDHRA PRADESH	1460	4257	314	6031
3	ASSAM	109	502	0	611
4	BIHAR	1625	1309	38	2972
5	CHANDIGARH	12	10	0	22
6	CHHATTISGARH	26	99	2	127
7	DAMAN & DIU	5	6	2	13
8	DELHI	149	219	22	390
9	GOA	400	269	9	678
10	GUJARAT	210	182	14	406
11	HARYANA	165	488	9	662
12	HIMACHAL PRADESH	161	389	4	554
13	JAMMU & KASHMIR	161	500	68	729
14	JHARKHAND	58	108	3	169
15	KARNATAKA	576	1222	91	1889
16	KERALA	173	1128	84	1385
17	MADHYA PRADESH	109	236	8	353
18	MAHARASHTRA	888	2925	53	3866
19	MANIPUR	10	9	0	19
20	MEGHALAYA	1	14	2	17
21	MIZORAM	1	0	0	1
22	ODISHA	134	404	20	558
23	PUDUCHERRY	11	45	10	66
24	PUNJAB	507	749	21	1277
25	RAJASTHAN	160	127	5	292
26	SIKKIM	0	1	0	1
27	TELANGANA	2626	3519	59	6204
28	TAMIL NADU	524	1431	50	2005
29	TRIPURA	17	156	31	204
30	UTTAR PRADESH	377	1283	50	1710
31	UTTARAKHAND	80	265	11	356
32	WEST BENGAL	946	2929	519	4394
	<b>Total</b>	<b>11690</b>	<b>24792</b>	<b>1499</b>	<b>37981</b>

**Benefits/Facilities provided to the Freedom Fighters**

- i. Free railway pass-AC-II Class in Rajdhani trains, Chair Car in Shatabdi trains and 1<sup>st</sup> Class/AC Sleeper in all other trains for the freedom fighters/ their spouses, along with a companion, for life;**
- ii. Medical facilities under Central Government Health Services (C.G.H.S) and free medical treatment in hospitals run by Public Sector Undertakings under the control of Department of Public Enterprises have also been extended to the freedom fighters and their dependents;**
- iii. Telephone connection, subject to feasibility, without installation charges, and on payment of only half the rental;**
- iv. Provision of 4% reservation under “Combined Category” for Physically Handicapped Personnel(PH), Outstanding Sports Persons(OSP) and Freedom Fighters(FF) in the normal selection procedure adopted by Public Sector Oil Marketing Companies for allotment of petrol pumps, gas agencies etc.**
- v. General pool residential accommodation (within the overall 5% discretionary quota) to the freedom fighters in Delhi. Spouse of a freedom fighter is permitted to retain the accommodation for a period of six months after death of the freedom fighter;**
- vi. There is a fully furnished and old age friendly Freedom Fighters’ Home at New Delhi providing transit accommodation (stay and meal) for freedom fighters/ their eligible dependents; and**
- vii. In addition to the above facilities, ex-Andaman freedom fighters/their spouses have been allowed to also avail free air travel facility to visit Andaman & Nicobar Islands, once a year, alongwith a companion.**

**Monthly Amount of Pension provided under  
Swatantrata Sainik Samman Pension Scheme, 1980**

<b>Sl. No.</b>	<b>Category of the Freedom Fighter</b>	<b>Basic Pension (in Rs.)</b>	<b>Dearness Relief @238% with effect from 01.8.2015 (in Rs.)</b>	<b>Total amount of pension (in Rs.)</b>
<b>1(a)</b>	<b>Ex-Andaman Political Prisoners</b>	<b>7,330/-</b>	<b>17,445/-</b>	<b>24,775/-</b>
<b>(b)</b>	<b>Freedom Fighters who suffered outside British India (other than INA)</b>	<b>6,830/-</b>	<b>16,255/-</b>	<b>23,085/-</b>
<b>2.</b>	<b>Other freedom fighters</b>	<b>6,330/-</b>	<b>15,065/-</b>	<b>21,395/-</b>
<b>3.</b>	<b>Widow/widower of above categories of freedom fighters</b>	<b>Amount of Pension is the same as of the respective deceased freedom fighters.</b>		
<b>4.</b>	<b>Unmarried and unemployed daughters [Subject to a maximum of three such daughters at a time].</b>	<b>1500/-each to all the three daughters.</b>	<b>3,570/- each to all the three daughters.</b>	<b>5,070/-</b>
<b>5.</b>	<b>Mother or Father of the Freedom Fighter</b>	<b>1,000/-</b>	<b>2,380/-</b>	<b>3,380/-</b>